

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-35/1999/7927/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Pranjal Bora,  
Presiding Officer,  
Industrial Tribunal, Guwahati.

Dated Guwahati the <sup>7th</sup> 16 September, 2022.

Sub: Status Report regarding Casual leave and Restricted holiday availed for the year 2022 till date.

Ref: Letter no. IT.5/2021/52 dated Guwahati the 9<sup>th</sup> September, 2022.

Sir,

With reference to the subject cited above, i inform you that you have availed **eight (8) days casual leave and one day Restricted holiday** in the year 2022 till date.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-35/1999/7928/A, dated** , 16-09-2022

Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

Rax